

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI "FRIDAY-A" BENCH: NEW DELHI**

(THROUGH VIDEO CONFERENCING)

**BEFORE SHRI G.S. PANNU, VICE PRESIDENT AND
SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

**ITA No.3777/Del/2019
Assessment Year : 2014-15**

Nand Kishore Daga, 1752, Kucha Lato Shah, Dariba Kalan, Delhi-110006. Pan-AAAPD3711D	Vs	ACIT, Circle-47(1), New Delhi.
APPELLANT		RESPONDENT
Appellant by	None	
Respondent by	Sh.Jagdish Singh, Sr.DR	
Date of Hearing	18.12.2020	
Date of Pronouncement	18.12.2020	

ORDER

PER G.S. PANNU, VP :

This appeal by the assessee for the assessment year 2014-15 is directed against the order of learned CIT(A)-16, New Delhi dated 20.02.2019.

2. None appeared on behalf of the assessee at the time of Virtual hearing before us. The assessee, vide its letter dated 22.10.2020, received through email, has requested for withdrawal of the appeal filed by him and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the "Vivad Se Vishwas Scheme, 2020".

3. Considering the aforesaid situation, the captioned appeal is consigned to records and treated as dismissed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the appellant (i.e., the assessee) shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. The respondent (i.e., the Revenue) has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, the appeal is consigned to record and, for statistical purposes, is treated as dismissed.

Above decision was announced on conclusion of Virtual Hearing on 18th December, 2020.

Sd/-
(SUDHANSHU SRIVASTAVA)
JUDICIAL MEMBER

Sd/-
(G.S. PANNU)
VICE PRESIDENT

** Amit Kumar **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI